

(7)

**NATIONAL COMPANY LAW TRIBUNAL**

**AMARAVATI BENCH  
(Video Conference)**

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.01.2021 AT 11.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 89/9/AMR/2020
NAME OF THE COMPANY	Ashlar Building Solutions India Pvt Ltd
NAME OF THE PETITIONER(S)	Nippon Alloys Ltd
NAME OF THE RESPONDENT(S)	Ashlar Building Solutions India Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

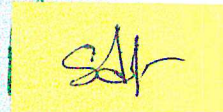
**Counsel for Respondent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

There is Server problem from BSNL. As a result, hearing could not be taken place through VC. List the matter for further consideration on 10.02.2021.



**MEMBER JUDICIAL**